## GOVERNMENT OF INDIA MINISTRY OF HEAVY INDUSTRIES RAJYA SABHA UNSTARRED QUESTION NO. 3475 ANSWERED ON 31.03.2023

## STATUS OF HYBRID AND ELECTRIC VEHICLES

## 3475. SHRI KARTIKEYA SHARMA:

Will the Minister of Heavy Industries be pleased to state:

(a) the present status of the manufacturing of hybrid and electric vehicles in the country;

(b) the steps taken by Government to promote the adoption of hybrid and electric vehicles in the country during last three years;

(c) the provision to set up electric charging stations across the country; and

(d) the details of hybrid or electric vehicles, currently in use in the country, State-wise including the State of Haryana?

## ANSWER THE MINISTER OF STATE FOR HEAVY INDUSTRIES (SHRI KRISHAN PAL GURJAR)

(a) & (b): Sir, the Ministry of Heavy Industries formulated a Scheme Faster Adoption and Manufacturing of (Hybrid &) Electric Vehicles in India (FAME India) Scheme in 2015 to promote adoption of electric/ hybrid vehicles (xEVs) in the country. At present, Phase-II of FAME India Scheme is being implemented for a period of 5 years w.e.f. 01<sup>st</sup> April, 2019 with a total budgetary support of Rs. 10,000 crores. This phase focusses on supporting electrification of public & shared transportation and aims to support, through subsidies, 7090 e-Buses, 5 lakh e-3 Wheelers, 55000 e-4 Wheeler Passenger Cars and 10 lakh e-2 Wheelers. As on 28.03.2023, 67 original equipment manufacturers (OEMs) of e-2W, e-3W & e- 4W have been registered and sold about 9.74 lakhs EV under phase-II of FAME-India Scheme.

Further, the Government has supported EV manufacturers by giving various subsidies so that target will be achieved in due course.

- The Government on 12<sup>th</sup> May 2021 approved Production Linked Incentive (PLI) i. scheme for manufacturing Advanced Chemistry Cells (ACC) in order to promote their manufacturing in the country. The budgetary outlay of the scheme is Rs. 18,100 crores. The scheme envisages to establish a cumulative ACC battery manufacturing capacity of 50 GWh. The details the scheme may of be seen at https://heavyindustries.gov.in/UserView/index?mid=2487.
- ii. EVs are also incentivized under Production Linked Incentive (PLI) Scheme for Automobile and Auto Components, which was approved on 15<sup>th</sup> September, 2021 with a budgetary outlay of Rs. 25,938 crores for a period of 5 years. The details of the scheme may be seen at <u>https://heavyindustries.gov.in/UserView/index?mid=2482</u>.

- iii. GST on EVs has been reduced from 12% to 5%; GST on chargers/ charging stations for EVs has been reduced from 18% to 5%.
- iv. Ministry of Road Transport & Highways (MoRTH) announced that the batteryoperated vehicles will be given green license plates and be exempted from permit requirements.
- v. MoRTH issued a notification advising states to waive road tax on EVs, which in turn will help reduce the initial cost of the EVs.

(c): Sir, Ministry of Power on 13.04.2018 issued clarification on Charging Infrastructure for Electric Vehicles with reference to the provisions of the Electricity Act, 2003. It has been clarified that during the activity of charging of battery for use in electric vehicles, the charging station does not perform any of the activities namely transmission, distribution or trading of electricity, which require license under the provisions of the Act (vis-à-vis Section 12 of Electricity Act, 2003), hence the charging of batteries of electric vehicles through charging station does not require any license under the provisions of Electricity Act, 2003. Ministry of Power is mandated only for issuing provisions for Charging Infrastructure for Electric Vehicles and has issued revised consolidated Guidelines & Standards for the same on 14.01.2022 (amended on 07.11.2022).

(d): Sir, as per e-vahan portal, Ministry of Road Transport and Highways, the registered electric vehicles in India including the state of Haryana as on 06.03.2023, State-wise are attached at **ANNEXURE.** 

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# **ANNEXURE**

S. No.	State Name	Electric Vehicle Count
5. NO. 1	Andaman & Nicobar Island	182
2	Andhra Pradesh	51,322
3	Arunachal Pradesh	24
4	Assam	94,929
5	Bihar	1,28,885
6	Chandigarh	5,533
7	Chhattisgarh	40,516
8	Delhi	2,03,263
9	Goa	8,710
10	Gujarat	99,236
11	Haryana	56,243
12	Himachal Pradesh	1,877
13	Jammu and Kashmir	7,080
14	Jharkhand	28,395
15	Karnataka	1,83,536
16	Kerala	65,545
17	Ladakh	47
18	Madhya Pradesh	42,957
19	Maharashtra	2,26,134
20	Manipur	1,052
21	Meghalaya	83
22	Mizoram	76
23	Nagaland	60
24	Odisha	45,562
25	Puducherry	3,376
26	Punjab	25,597
27	Rajasthan	1,43,273
28	Sikkim	21
29	Tamil Nadu	1,29,153
30	Tripura	12,229
31	UT of DNH and DD	303
32	Uttar Pradesh	4,65,432
33	Uttarakhand	42,308
34	West Bengal	57,512
	Grand Total	21,70,451

Detail of State Wise Electric Vehicle count as on 06-03-2023

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